

(c) The steps taken for rehabilitation in respect of Subernarekha Multipurpose Project & Koel Karo Project are given below :

I. *Subernarekha Projects* : According to the latest policy of Bihar Government, a grant of Rs. 55,000 per displaced family is being given which includes grants for house building, economic rehabilitation, shifting charges and 25 decimals of homestead. In addition payment is made to compensate for houses and lands acquired in the submergence area.

According to Orissa Rehabilitation Policy Act, 1994 a displaced family is being given assistance of Rs. 64,000 for purchase of house plots, construction of house and purchase of cultivable land. Besides this a rehabilitation assistance of Rs. 500/- per month is given for one year from the date of displacement.

II. *Koel Karo Project* : The rehabilitation package for the project consists of :-

- (i) Employment to one member from every family whose land is being acquired to be provided in the ratio of 75:25 by the Government of Bihar and in the project respectively.
- (ii) Compensation for the acquired land to be fixed by capitalising price of 15 years yield from the land.
- (iii) 25 decimal land free of cost to every oustee for construction of house at rehabilitation site.
- (iv) Rs. 750/- as transport grant for transportation of personal effects to each displaced family.
- (v) Rs. 500/- to Rs. 1000/- as grant-in-aid to each family whose land would be acquired depending on the amount of compensation in addition to the compensation amount of the land acquired.
- (vi) Shops at market complex constructed in colonies/construction sites would be reserved for displaced persons.
- (vii) Contracts for Earthwork and stone cutting and contracts upto estimated value of Rs. 10 lakh for affected persons on the basis of competitive bidding among them. The affected persons would not require to deposit earnest money and security deposit.
- (viii) Religious places would be constructed at the rehabilitation site in lieu of those which may be submerged.
- (ix) All civil amenities, cultural activities for tribals, technical/vocational courses for displaced families etc.

Birth Centenary of Netaji

1268. SHRIMATI KRISHNA BOSE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government will be convening a

meeting of the National Committee on an urgent basis in view of the birth centenary of Netaji Subhash Chandra Bose which is only six months away; and

(b) if so, the probable date of the meeting of the National Committee constituted for this purpose?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) and (b). The Government is conscious of the urgency that needs to be accorded to the finalisation of the programmes/activities to commemorate the Birth Centenary of Netaji Subhash Chandra Bose. All necessary steps are being taken in this direction and the question of fixing the next date for the meeting of the National Committee is also under consideration.

Kala-Azar

1269. DR. M.P. JAISWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is large scale incident of Kala-Azar in Bihar;

(b) if so, the reasons therefor;

(c) whether the Government have stopped spraying of D.D.T. in the endemic areas;

(d) if so, reasons therefor;

(e) the details of assistance provided to the State during 1995-96; and

(f) the steps taken to effectively control Kala-Azar in Bihar?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). There has been an increase in the incidence of Kala-Azar in Bihar over the period January - May, 1996 as compared to same period last year. The increase can be attributed to non-spraying of DDT as per the schedule and inadequacy of active house-to-house detection and treatment of cases.

(c) No, Sir.

(d) Question does not arise.

(e) During the year 1995-96, 99,200 vials of Sodium Stibo Gluconate (SSG) and 10,000 vials of Pentamidine which constitute essential drugs for treatment of Kala-azar were supplied by the Central Government to the Govt. of Bihar.

(f) steps taken to control the disease are :-

- interruption of transmission through vector control by undertaking residual insecticidal spraying in affected areas.
- Early diagnosis and complete treatment through Primary Health Care System.
- Health Education and Community participation.